

HIGH COURT OF SIKKIM

GANGTOK

No. 01/HCS/LIB/17

Dated: 4th August, 2017

C I R C U L A R

Hon'ble the Chief Justice is pleased to allow all members of the Bar to use the Library of the High Court of Sikkim for reading, during the period from 12:00 noon to 5:00 p.m. on all working days of this Registry. However, borrowing of books from the library will not be permissible.

By order,

Sd/-

(N.G. Sherpa)
Registrar General

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3. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
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5. The Secretary, Sikkim Bar Association, Gangtok.
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03-08-2017
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